

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, (NORTH-EAST)  
KARKARDOOMA COURTS, DELHI

ORDER

The following postings and transfers are made with immediate effect, in official exigency :-

S.No.	Name	Place of Present Posting	Place of posting
1.	Sh. Jitender Kumar, Orderly, EC 91780381	Orderly in the court of Ms. Shruti Chaudhary, Ld. JSCC/ASCJ/GJ, North-East District, Karkardooma Courts, Delhi.	Orderly in the court of Sh. Pankaj Arora, Ld. ASJ-04, North-East District, Karkardooma Courts, Delhi
2.	Sh. Deepak Kumar, Orderly, EC 16893876	Orderly in the court of Sh. Pankaj Arora, Ld. ASJ-04, North-East District, Karkardooma Courts, Delhi	Orderly in the court of Ms. Shruti Chaudhary, Ld. JSCC/ASCJ/GJ, North-East District, Karkardooma Courts, Delhi.

**Note:-**

(1) Non-compliance of the transfer order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against him/her as per rules.



*Sarita Birbal*  
05/08/2024

(SARITA BIRBAL)

Principal District & Sessions Judge  
NE District, KKD Courts, Delhi

No. 5407-5420 /P&T/Admn./NE/KKD/2024

Dated 05 AUG 2024

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judge (HQs), THC, Delhi.
2. The Administrative Officer (Judl.), Admn.-III, O/o The Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The AAO, North-East District, Karkardooma Courts, Delhi.
4. The Officers/officials concerned.
5. Dealing Officials, Personal File/Leave/ACR Cell/Vigilance/Litigation Branch, Tis Hazari Courts, Delhi.
6. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
7. Dealing Official, LAYERS Branch, Tis Hazari Courts, Delhi for updation of posting of concerned officials in the LAYERS software.
8. R&I Branch (NE), Karkardooma Courts, Delhi for uploading the same on LAYERS.
9. PS to the undersigned.

*Sarita Birbal*  
05/08/2024  
Principal District & Sessions Judge  
NE District, KKD Courts, Delhi